

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.11/(MAH)/2013
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE PARTIES: Vijaya Pai

V/s.
M/s. Reliance Industries Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sandeep Dhangar	Advocate for petitioner	

Order

C.P No. 11/111A/NCLT/MB/MAH/2013

1. Petitioner present.
2. Till rise of the Court no one for the Respondents is present.
3. Petitioner is hereby directed to communicate the next date of hearing to Respondents.
4. List this matter for hearing on 24.08.2016.

sd/-

M. K. SHRAWAT
Member (Judicial)

Dated: 10th August, 2016.